

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 57 of 2013

Dated : 13th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Reliance Infrastructure Ltd.

...Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Hasan Murtaza
Mr. Aditya Panda

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 15.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **15.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg